under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.

[Placed in Library. See No. L.T. 1434/17/19]

- (ii) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 28 of the Airports Authority of India Act, 1994:-
  - (a) Twenty-fourth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1104/17/19]

## Report and Accounts (2018-19) of NMDC Ltd., Hyderabad and related papers

**इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते)**: महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Sixty-first Annual Report and Accounts of the NMDC Ltd., Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1169/17/19]

## Reports and Accounts (2018-19) of various Corporation, Sansthan and Sangh and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Forty-sixth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.